

List is given in the Statement (*See* below). All efforts are being made to open more JAS with the co-operation of State Governments and NGOs / Trusts / Charitable Societies / Institutions / Self Help Groups / Un-employed Pharmacists/Doctors/Registered Medical Practitioners.

(c) The Jan Aushadhi Scheme is being reviewed on regular basis by Secretary and the Steering Committee constituted under New Business Plan 2013, has started to monitor and mentor the Scheme including ensuring making available all identified Drugs to all JAS.

Statement

The number of stores that have been opened so far, year-wise

Financial Year	2008-09	2009-10	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16
Number	07	36	54	20	37	08	17	0

Total stores opened till 30.04.2015= 179

Rehabilitation scheme for sick drugs PSUs

1431. SHRIMATI RENUKA CHOWDHURY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government has initiated rehabilitation scheme for Hindustan Antibiotics Ltd. (HAL) and Indian Drugs and Pharmaceuticals Ltd. (IDPL), if so, the details thereof;

(b) the likely increase in the production of these PSUs after implementation of the revival packages; and

(c) the steps taken by Government to initiate revival plans for other sick PSUs in pharmaceutical sector?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR) : (a) Rehabilitation scheme for Hindustan Antibiotics Ltd. (HAL) and Indian Drugs and Pharmaceuticals Ltd. (IDPL) are under consideration of the Department of Pharmaceuticals.

(b) The likely increase in the production of these PSUs after implementation of the revival packages is projected as under:

HAL:

Financial Year	Production (₹ in crores)
2013-14(actual)	30.19
2014-15 (provisional)	20.00
2015-16 (projected)	130.00
2016-17 (projected)	218.07

IDPL: After revival of IDPL, the installed capacity is expected to be in range of Rs. 500-600 crores based on current National Pharmaceutical Pricing Authority (NPPA) prices on full utilization depending on product mix.

(c) No PSU other than HAL & IDPL under Department of Pharmaceuticals require initiation of revival proposal.

Revival of Talcher Fertilizer Plant

1432. SHRI RANJIB BISWAL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the present status of the revival plan of the Talcher Fertilizer Plant;
- (b) whether it is a fact that revival activities of the plant are going on at a sluggish pace, and if so, the reasons therefor;
- (c) the time-line fixed for commissioning the plant and making it functional;
- (d) the estimated cost of the project and the amount spent so far; and
- (e) the steps taken by Government to expedite work on the project?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR) : (a) Two Joint Venture Agreements one for Coal Gasification and other for Ammonia-Urea Plants separately have been signed on 24.12.2014 amongst Rashtriya Chemicals and Fertilizers Ltd. (RCF), GAIL (India) Ltd., Coal India Ltd. (CIL) & Fertilizer Corporation of India Ltd. (FCIL).

Pre-project activities have been undertaken by RCF & GAIL. Approval for the Terms of Reference (ToR) has been obtained from the Ministry of Environment & Forest (MoEF) and studies for Environment Impact Assessment (EIA) & Environment Management Plan (EMP) are being conducted for submission to the State Pollution Control Board. The Coal Gasification Technology has been selected. Notice inviting